

**CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA**

O.A./050/00400/2020

Date: 22th October, 2020.

CORAM

HON'BLE MR. M.C. VERMA, MEMBER (J)

Amit Kumar Singh, aged about 43 years, Son of Late Yogendra Prasad Singh, Resident of Quarter No.265 (Chh) Accounts Colony, Sonepur, presently working as Sr. T.E., Sonepur Railway Station under D.R.M.E.C. Railway, Sonepur (Saran), PIN Code-844101.



.....Applicant

By Advocate- Sri U.K. Mishra.

Versus

1. The Union of India through The General Manager, East Central Railway, Hajipur, District-Vaishali, PIN Code-84401.
2. The Divisional Railway Manager, East Central Railway, Sonepur, PIN-841101.
3. The D.R.M. (P) East Central Railway, Sonepur (Saran), PIN-841101.

..... Respondents.

By Advocates: Shri S.K. Giryaghey.

**O R D E R
[O R A L]**

PER M.C. VERMA, MEMBER [J] :- Heard. Matter is at notice stage hearing. Learned counsel for applicant Sri U.K. Mishra pressing the O.A. submits that applicant has been given promotion to the post of Senior Ticket Examiner on 07.02.2020 and that as per Railway Board Master Circular No. 37 he had to be given promotion w.e.f. May 2019, that applicant did prefer representation pressing his grievance that he be given promotion from May 2019 but respondent authorities are sitting over his representation and not taking any decision on his representation. He concluded that applicant would be

satisfied, at this stage if a direction be given to the respondents to take decision on his representation dated 17.02.2020, copy of which is at Annexure-A/5.

2. On receipt of advance copy of OA Sri S.K. Giryaghey appeared for respondents. He urged that respondents are having no objection if OA is disposed of with direction to the respondents to take decision on the representation of the applicant, he added that respondents after taking note of all relevant rules and regulations would pass Order on the representation.

3. Having taking note of entirety this OA is disposed of at the stage of notice hearing with direction to the respondents to consider and pass order on the representation dated 17.02.2020 within ten weeks positively. Needless to say that Order passed on the representation shall be communicated to the applicant.

4. O.A. stands disposed of accordingly.

[M.C. Verma]
Member [J]

BP/-

